

taken to deal with problems arising out of uncertainty in supplies from the erstwhile USSR. For resolving this problem and some other connected issues a team of officials from CIL had recently visited the plants of the manufacturers in CIS.

### Foreign Exchange Reserves

3143. SHRI SANAT KUMAR MANDAL:  
SHRI MADAN LAL KHURANA:

Will the Minister of FINANCE be pleased to state:

(a) whether the foreign exchange reserves dropped sharply at the end of September, 1992 and again at the end of October, 1992; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b). Yes, Sir. The major factors contributing to this fall during these two months were: bunching-up of debt service payments; settlement of transactions with Asian Clearing Union and revaluation of the reserves level at the end of the months based on depreciated rates of other currencies vis-a-vis dollar.

### Industrial Accidents

3144. SHRI PARASRAM BHARDWAJ:  
Will the Minister of LABOUR be pleased to state:

(a) the number of industrial accidents that took place in the country, during each of the last three years State-wise; and

(b) the steps taken by the Government

or proposed to be taken to reduce such accidents?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b). The information is being collected and will be laid on the Table of the House

[*Translation*]

### Projects/Schemes from Madhya Pradesh

3145. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of SURFACE TRANSPORT be please to state:

(a) the number of projects/schemes lying with the Union Government for approval pertaining to Madhya Pradesh:

(b) the action taken so far in each case,

(c) whether the Government propose to accord approval to these projects:

(d) if so, the time by which these would be approved; and

(e) if not, the reasons therefor and the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (e). 87 Schemes were forwarded by the Government of Madhya Pradesh against the augmented Central Road Fund Programme. In the absence of actual augmentation, five schemes were approved against the free balance available for Madhya Pradesh upto 31.3.1992. Remaining 82 schemes can only be considered as and when actual augmentation of Central Road Fund takes place.

In addition, six schemes have been received under the Centrally Aided Programme of Roads of Inter State or Economic Importance for the 8th Plan. The schemes to be taken up under this programme are yet to be finalised in consultation with the appraisal agencies, keeping in view the allocations earmarked for the purpose, inter-se priority of works on all-India basis and norms laid down for the purpose. It is, therefore, too early to specify the extent of proposals in Madhya Pradesh that can be accommodated during the 8th Plan.

27 projects estimates on National Highways in Madhya Pradesh have been received. These estimates are yet to be processed for sanction keeping in view technical feasibility of proposals inter-se priority of various works and overall availability of funds.

[English]

**Profit by CCL**

3146. SHRIANAND RATNAMAURYA: Will the Minister of COAL be pleased to state:

(a) the profit or loss made by Central Coalfields Limited during the last three years;

(b) the performance of the company during the first seven months of the current financial year; and

(c) the steps being taken by the Government to earn profit and to overcome the difficult mining position in C.C.I. companies?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) The profits/losses made by Central Coalfields Ltd. during the last three years were as under:

Profit (+) / (Loss) (-)  
(Rs in crores)

*(Before contribution to Coal Price Regulation Accounts)*

1989-90	(+)	11.51
1990-91		21.04
1991-92	(+)	135.59

(b) During first seven months of 1992-93, CCL achieved a production of 14.63 million tonnes against its annual target of 32.00 million tonnes. The profit and loss figures will be available only after the accounts are finalised and audited for the complete financial year 1992-93.

(c) Various steps taken to reduce the losses etc. are:

(i) Increased production and productivity.

(ii) Effective control of cost of production so as to have an adequate margin for sustained growth.

(iii) Implementation of "Cash and Carry Scheme" for better sales realisation of coal.

(iv) Improved manpower planning including re-deployment of surplus labour and restricting the intake of new hands against vacancies caused by natural wastage.